

Annexure-8
Name of the corporate debtor
Date of Commencement of Liquidation
Date of Order Received of Liquidation
List of Stakeholders as on

KONVERGE HEALTHCARE PRIVATE LIMITED
25/07/2025
30/07/2025
07/10/2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in SCC					
1	Delta Pharmaceuticals	23/08/2025	8,77,020.00	8,77,020.00	Security Amount, Commission and Reimbursement Expenses	NIL	NIL	NO	11.03	-	NIL	NIL	-	Claim As Per Form C provided by operational creditor. Only ledger provided by creditor. Claim verified based on details provided by SBOD on 21/09/2025. Again Additional document provided on 27/09/2025 under verification and SBOD confirmed the same on 07/10/2025.
2	Mantech Life Sciences Pvt Ltd	20/08/2025	39,24,637.44	39,24,637.44	Security Amount, Commission and Reimbursement Expenses	NIL	NIL	NO	49.34	-	NIL	NIL	-	Claim As Per Form C provided by operational creditor. Only ledger provided by creditor. Claim verified based on details provided by SBOD on 21/09/2025. Again Additional document provided on 24/09/2025 under verification and SBOD confirmed the same on 07/10/2025.
3	Ahem Lifecare	23/08/2025	2,30,601.00	2,30,601.00	Pharmaceuticals and Nutritional products	NIL	NIL	NO	2.9	-	NIL	NIL	-	Statement of Claim filed under Micro, Small and Medium Enterprises Development Act 2006 and SBOD confirmed the same on 07/10/2025
4	National Securities Depository Ltd	12/11/2024	26,682.87	26,682.87	Annual Custody Fees	NIL	NIL	NO	0.34	-	NIL	NIL	-	Claim received during the CIRP process in Form B and supported by invoices. The same is now accepted, based on confirmation received from the Suspended Board of Directors (SBOD) on 07/10/2025.
5	Shree Balajee Pharmaceuticals	23/11/2024	12,20,330.00	12,20,330.00	Consignee Agent	NIL	NIL	NO	15.34	-	NIL	NIL	-	Claim submitted in Form B by the operational creditor, along with copies of the consignee agent agreement, ledger, and invoices. The claim, originally received during the CIRP, is now accepted based on confirmation received from the Suspended Board of Directors on 07/10/2025.
6	K.D. Chem Pharma	23/11/2024	4,72,042.00	4,72,042.00	Nutritional products	NIL	NIL	NO	5.93	-	NIL	NIL	-	Claim submitted in Form B by the operational creditor, supported by invoices, debit notes, and bank statements. The claim, originally received during the CIRP, is now accepted based on confirmation received from the Suspended Board of Directors on 07/10/2025.
7	Maxener Wellness	23/11/2024	10,62,154.00	10,62,154.00	Health and Wellness products, Fitness supplements	NIL	NIL	NO	13.35	-	NIL	NIL	-	Claim submitted in Form B by the operational creditor, supported by invoices, ledger, and bank statements. The claim, originally received during the CIRP, is now accepted based on confirmation received from the Suspended Board of Directors on 07/10/2025.
	TOTAL		78,13,467.31	78,13,467.31					98.23	-			-	